

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO. 3714
ANSWERED ON 3rd JANUARY, 2019

ROAD ACCIDENTS

†3714. SHRI RAKESH SINGH:
SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of road accidents including persons injured/dead in these accidents in the country during last three years till date, State/Year-wise;
- (b) the reasons for increasing accidents in the country;
- (c) whether the Government has taken any measures to check the road accidents and if so, the details thereof;
- (d) the steps taken by the Government to tackle the road accidents and the compensation paid by the Government; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) As per information received from police department of all States/UTs total number of accidents and the total number of persons killed and injured in road accidents in the country during the last three calendar years i.e. 2015 to 2017 are given at below:-

Years	Total Number of Road accidents	Total Number of Persons killed	Total Number of Persons Injured
2015	5,01,423	1,46,133	5,00,279
2016	4,80,652	1,50,785	4,94,624
2017	4,64,910	1,47,913	4,70,975

States/UTs-wise details of accidents and the total number of persons injured and killed in road accidents during the last three calendar years i.e. 2015 to 2017, are at Annexed-I to Annexed-III.

(b) The main reasons for increasing accidents are Use of Mobile Phone, Drunken driving/consumption of alcohol/ Drug, Overloaded Vehicle, Poor light condition, Jumping red light, Over Speeding, Overtaking, Neglect of civic bodies, Weather Condition, Fault of Driver, Driving on wrong side, Defect in Road Condition, Defect in Condition of Motor Vehicle, Fault of Cyclist, Fault of Pedestrian, in the country.

(c) Ministry collects data/information in the prescribed format from the Police Department of all State/UTs. They provide data/information to this Ministry in prescribed format on road accidents on all roads including National Highways from time to time.

(d) & (e) Ministry has taken following steps to prevent road accidents.

(i) Government has launched a mobile app for highway users i.e. "SukhadYatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.

(ii) Rectification of identified Black spots.

(iii) Road Safety Audits are being carried out at all stages of development of the highway i.e. design / construction / operation stages.

(iv) Facilities such as Foot Over bridges & under passes are being provided wherever required, for safe crossing of pedestrians and other road users.

(v) Road Safety Week is observed every calendar year for spreading awareness about safer behaviour of road users on National Highways.

(vi) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws.

(vii) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety. Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.

(viii) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.

(ix) Road safety has been made an integral part of road design at planning stage.

(x) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.

(xi) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.

(xii) Advocacy/Publicity campaign on road safety through the electronic and print media.

(xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.

(xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.

- (xv) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- (xvi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (xvii) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- (xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xx) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

Chapter X and XI of the Motor Vehicles Act, 1988 deal with third-party insurance and payment of compensation incase of injury or death.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)) OF THE LOK SABHA UNSTARRED QUESTION NO. 3714 FOR ANSWER ON 03-01-2019 ASKED BY SHRI RAKESH SINGH: , SHRI ASHOK MAHADEORAO NETE: REGARDING "ROAD ACCIDENTS".

Total Number of Road Accidents in India: 2015 to 2017

S.No	State/UTs	2015	2016	2017
1	Andhra Pradesh	24258	24888	25727
	Arunachal Pradesh	284	249	241
3	Assam	6959	7435	7170
4	Bihar	9555	8222	8855
5	Chhattisgarh	14446	13580	13563
6	Goa	4338	4304	3917
7	Gujarat	23183	21859	19081
8	Haryana	11174	11234	11258
9	Himachal Pradesh	3010	3168	3114
10	Jammu & Kashmir	5836	5501	5624
11	Jharkhand	5162	4932	5198
12	Karnataka	44011	44403	42542
13	Kerala	39014	39420	38470
14	Madhya Pradesh	54947	53972	53399
15	Maharashtra	63805	39878	35853
16	Manipur	671	538	578
17	Meghalaya	606	620	675
18	Mizoram	70	83	68
19	Nagaland	54	75	531
20	Odisha	10542	10532	10855
21	Punjab	6702	6952	6273
22	Rajasthan	24072	23066	22112
23	Sikkim	219	210	196
24	Tamil Nadu	69059	71431	65562
25	Telangana	21252	22811	22484
26	Tripura	647	557	503
27	Uttarakhand	1523	1591	1603
28	Uttar Pradesh	32385	35612	38783
29	West Bengal	13208	13580	11631
30	Andaman & Nicobar Islands	258	238	189
31	Chandigarh	416	428	342
32	Dadra & Nagar Haveli	69	70	67
33	Daman & Diu	70	71	79
34	Delhi	8085	7375	6673
35	Lakshadweep	3	1	1
36	Puducherry	1530	1766	1693
	Total	501423	480652	464910

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Total Number of Persons killed in Road Accidents in India: 2015 to 2017

S.No	State/UTs	2015	2016	2017
1	2	3	4	5
1	Andhra Pradesh	8297	8541	8060
2	Arunachal Pradesh	127	149	110
3	Assam	2397	2572	2783
4	Bihar	5421	4901	5554
5	Chhattisgarh	4082	3908	4136
6	Goa	311	336	328
7	Gujarat	8119	8136	7289
8	Haryana	4879	5024	5120
9	Himachal Pradesh	1096	1271	1203
10	Jammu & Kashmir	917	958	926
11	Jharkhand	2893	3027	3256
12	Karnataka	10856	11133	10609
13	Kerala	4196	4287	4131
14	Madhya Pradesh	9314	9646	10177
15	Maharashtra	13212	12935	12264
16	Manipur	139	81	136
17	Meghalaya	183	150	182
18	Mizoram	72	70	60
19	Nagaland	30	46	41
20	Odisha	4303	4463	4790
21	Punjab	4893	5077	4463
22	Rajasthan	10510	10465	10444
23	Sikkim	70	85	78
24	Tamil Nadu	15642	17218	16157
25	Telangana	7110	7219	6596
26	Tripura	158	173	161
27	Uttarakhand	913	962	942
28	Uttar Pradesh	17666	19320	20124
29	West Bengal	6234	6544	5769
30	Andaman & Nicobar Islands	23	17	21
31	Chandigarh	129	151	107
32	Dadra & Nagar Haveli	42	46	43
33	Daman & Diu	42	38	36
34	Delhi	1622	1591	1584
35	Lakshadweep	0	1	0
36	Puducherry	235	244	233
Total		146133	150785	147913

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Total Number of Persons Injured in Road Accidents in India: 2015 to 2017

S.No	State/UTs	2015	2016	2017
1	2	3	4	5
1	Andhra Pradesh	29439	30051	27475
2	Arunachal Pradesh	359	391	316
3	Assam	7068	6127	6163
4	Bihar	6835	5651	6014
5	Chhattisgarh	13426	12955	12550
6	Goa	2055	2026	1922
7	Gujarat	21448	19949	16802
8	Haryana	10794	10531	10339
9	Himachal Pradesh	5108	5764	5452
10	Jammu & Kashmir	8142	7692	7419
11	Jharkhand	4038	3793	3918
12	Karnataka	56971	54556	52961
13	Kerala	43735	44108	42671
14	Madhya Pradesh	55815	57873	57532
15	Maharashtra	39606	35884	32128
16	Manipur	1201	955	1027
17	Meghalaya	319	354	354
18	Mizoram	103	68	55
19	Nagaland	74	120	375
20	Odisha	11825	11312	11198
21	Punjab	4414	4351	4218
22	Rajasthan	26153	24103	22071
23	Sikkim	337	263	479
24	Tamil Nadu	79746	82163	74571
25	Telangana	22948	24217	23990
26	Tripura	1028	853	718
27	Uttarakhand	1657	1735	1631
28	Uttar Pradesh	23205	25096	27494
29	West Bengal	11794	11859	10091
30	Andaman & Nicobar Islands	331	323	263
31	Chandigarh	331	329	302
32	Dadra & Nagar Haveli	97	130	60
33	Daman & Diu	64	102	70
34	Delhi	8258	7154	6604
35	Lakshadweep	3	0	1
36	Puducherry	1552	1786	1741
	Total	500279	494624	470975
